

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3611
ANSWERED ON:11.12.2009
SETTING UP OF POWER PLANT BY NDPL
Agarwal Shri Jai Prakash

Will the Minister of POWER be pleased to state:

- (a) whether the North Delhi Power Limited (NDPL) has been granted permission to set up power plant of 1000 MW to meet the electricity demand of National Capital Territory of Delhi;
- (b) if so, the details thereof;
- (c) whether the NDPL has established the said power plant;
- (d) if so, the details thereof;
- (e) if not, the reasons for delay; and
- (f) the time by which the power plant is likely to be established?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (f): As per the Electricity Act, 2003, thermal generation has been delicensed and concurrence of Central Electricity Authority (CEA) is not required to set up thermal power plants including those in the private sector. In this regard, the Government of National Capital Territory of Delhi has informed that NDPL will approach appropriate authority for various statutory clearances such as environment, civil aviation etc. after it has been allocated land by the appropriate authority.